

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. SURINDER S. RATHI

Petition(s) for Special Leave to Appeal (C) No(s). 30466/2018

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

HRISHI KESH PANDEY & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.156351/2018-CONDONATION OF DELAY
IN FILING and IA No.156352/2018-EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT and IA No.156354/2018-CONDONATION OF DELAY IN
REFILING)

Date : 20-11-2019 This petition was called on for hearing today.

For Petitioner(s)

Mr. Vishnu Shankar Jain, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Appearance :Ld. counsel for petitioner is present.
None appeared for the Respondent.

Four weeks' time, as a last chance is given to Ld. counsel for
the petitioner to comply order dated 16.07.2019 of this Court in
respect of deceased respondent No. 1.

List again on 28.01.2020.

SURINDER S. RATHI
Registrar

pm